# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1833 TO BE ANSWERED ON AUGUST 04, 2021

#### HOUSES CONSTRUCTED AND FUNDS ALLOTED FOR PMAY-U

#### NO. 1833. SHRI RAJENDRA GEHLOT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during last three years, State-wise;
- (b) the details of the funds utilised for the construction of houses under the PMAY-U scheme during last three years, State-wise; and
- (c) the details of the proposed target for construction of houses in various States, State-wise including Rajasthan under this scheme for the next five years?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) & (b): The State/Union Territory (UT)-wise details of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and Central Assistance utilised during last three years are at Annexure-I.
- (c): The details of target for construction of balance sanctioned houses upto 31<sup>st</sup> March, 2022 under PMAY-U scheme in various States/UTs including Rajasthan is at Annexure-II.

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#### Annexure-I referred in reply to RS USQ No. 1833 due for answer on 04.08.2021

### State/UT-wise details of houses constructed and Central Assistance utilised during last three years under PMAY-U

S. No.	State/UT	HousesConstructeddu ringlastthree years: 2018-19,2019-20 and 2020-2021 (Nos.)	CentralAssistanceUtilise d duringlastthreeyears: 2018-19,2019-20 and 2020-2021 (₹incrore)
1	A&NIslands	43	0.51
2	AndhraPradesh	3,88,309	5,728.73
3	ArunachalPradesh	3,056	32.02
4	Assam	28,214	414.37
5	Bihar	74,303	1,060.85
6	Chandigarh	1,455	32.36
7	Chhattisgarh	1,26,064	1,673.78
8	DNHⅅ	4,468	95.37
9	Delhi	29,731	505.65
10	Goa	3,873	88.47
11	Gujarat	4,75,366	8,944.46
12	Haryana	39,516	653.56
13	HimachalPradesh	4,935	79.99
14	J&K	8,958	142.13
15	Jharkhand	68,191	1,200.71
16	Karnataka	1,92,263	3,471.13
17	Kerala	91,052	1,208.05
18	Ladakh	359	6.75
19	Lakshadweep	-	S <del>-</del>
20	MadhyaPradesh	3,85,449	7,017.39
21	Maharashtra	3,87,427	8,515.13
22	Manipur	4,538	190.69
23	Meghalaya	1,067	19.90
24	Mizoram	3,824	109.43
25	Nagaland	3,222	116.60
26	Odisha	87,113	1,112.01
27	Puducherry	5,638	97.27
28	Punjab	38,195	773.29
29	Rajasthan	90,767	1,754.67
30	Sikkim	160	1.78
31	TamilNadu	3,44,397	5,612.04
32	Telangana	1,85,161	2,604.62
33	Tripura	45,110	353.16
34	UttarPradesh	7,63,168	9,602.30
35	Uttarakhand	16,354	344.84
36	WestBengal	2,12,079	3,812.58
	Total	41,13,825	

#### Annexure-II referred in reply to RS USQ No. 1833 due for answer on 04.08.2021

## Details of target for construction of balance sanctionedhouses up to 31<sup>st</sup>March, 2022 under PMAY-U in various States/UTs including Rajasthan

S. No.	State/UT	Target for construction of balance sanctioned houses up to 31 <sup>st</sup> March, 2022 (Nos.)
1	A&NIslands	559
2	AndhraPradesh	15,91,817
3	ArunachalPradesh	5,087
4	Assam	1,09,835
5	Bihar	2,90,547
6	Chandigarh	-
7	Chhattisgarh	1,70,425
8	DNHⅅ	2,801
9	Delhi	_
10	Goa	58
11	Gujarat	2,63,553
12	Haryana	2,41,571
13	HimachalPradesh	7,180
14	J&K	48,136
15	Jharkhand	1,38,349
16	Karnataka	4,48,723
17	Kerala	36,975
18	Ladakh	1,297
19	Lakshadweep	-
20	MadhyaPradesh	4,17,472
21	Maharashtra	8,76,544
22	Manipur	48,744
23	Meghalaya	4,325
24	Mizoram	35,727
25	Nagaland	31,135
26	Odisha	86,464
27	Puducherry	9,093
28	Punjab	67,921
29	Rajasthan	1,09,671
30	Sikkim	495
31	TamilNadu	3,10,544
32	Telangana	28,516
33	Tripura	39,403
34	UttarPradesh	8,90,468
35	Uttarakhand	25,269
36	WestBengal	2,88,846
	Total	66,27,550